

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) PIL No.13403 of 2015

Bipin Bihari Pradhan ***Petitioner***

Mr. B.K. Ragada, Advocate
Ms. Pami Rath, Advocate (Amicus Curiae)

-versus-

State of Odisha and Others ***Opp. Parties***

Mr. B.P. Tripathy, Additional Government Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
7.10.2021**

Order No.

23. 1. Ms. Rath, learned Amicus Curiae states that she has just received the copy of compliance affidavit dated 4th October, 2021. A copy of the same be served on Mr. B. K. Ragada, learned counsel appearing for the Petitioner.
2. List on 3rd November, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge